Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Apex Business Services Private Limited Date of Commencement of Liquidation: 07-07-2023; List of Stakeholders as on Date: 31-08-2023; Name of IP: Mr. Manoj Anant Mainkar; Process Number: 1; Last 5 digitof registration number: 11926

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0					NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors			11962518	11962518				NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	245500	245500				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		0	0	12208018	12208018				